

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 590/2017

MUJAMMIL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 02-11-2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Imtiaz Ahmed, Adv.
 Ms. Naghma Imtiaz, Adv.
 Mr. Ahmed Zargham, Adv.
 M/S. Equity Lex Associates, AOR

For Respondent(s) Mr. Abhishth Kumar, AOR

 Mr. Aishwarya Pathak, Adv.
 Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time is given to the Id. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar

MG